

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. (IB)//216(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- Dixon Technologies (India) Limited
V/s
Syska Led Lights Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Shreyas Shrivstava a/w Sonali Sinha Naik appeared for the Operational Creditor through VC and Counsel, Shyam Kapadia a/w Bhanu Chopra and C G Shanker appeared for the Corporate Debtor. It has been pointed out that reply has been filed and a copy of the reply has also been served upon the Operational Creditor. Counsel appearing for the Corporate Debtor seeks time to argue the matter. Time granted. In the meantime, rejoinder, if any, on behalf of the Operational Creditor be filed by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)